GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1666 ANSWERED ON:03.12.2014 METRO PROJECTS

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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of metro rail proposals received by the Government during the last three years and the current year along with the names of stretch and estimated cost of each project, project and State/UT-wise;
- (b) the details of proposals cleared, the funds sanctioned and released during the above period, project and State/UT-wise alongwith the criteria for funding and the schedule for their completion;
- (c) the number of pending proposals, the reasons for pendency and the time by which these pending proposals are likely to be cleared:
- (d) the current status of ongoing metro rail projects along with the time by which these projects are likely to be completed, project and State-wise and the steps taken/ proposed to be taken to complete the work within fixed timeline; and
- (e) whether the Government proposes to reduce the population criteria and norms for financing metro rail projects in the country and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

- (a): The details are given in Annexure-I & IA.
- (b): As per National Urban Transport Policy, 2006 the Government of India providesfinancial support subject to a ceiling of 20% of the capital cost of the project depending upon the viability of projects and availability of funds. The details of proposals cleared and the funds sanctioned and released during the last three years and current year is given in Annexure II.
- (c): Appraisal and approval of Metro Rail Project proposals is a continuous process wherein the Ministry of Urban Development seeks comments from various stakeholders. The proposals, which are in the process of appraisal/approval, are given in Annexure III.
- (d): The details are given in Annexure IV. All the Metro Rail Companies executing construction of Metro Rail Projects have been instructed to adhere to the scheduled completion time.
- (e): Metro Rail projects are considered by Government of India in line with the provisions contained in National Urban Transport Policy, 2006.